RAJYA SABHA

Oral Answers

Thursday the 20//; December 1956 The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

MEMBER SWORN Shri Laimayum Lalit Madhob Sharma (Manipur)

ORAL ANSWERS TO QUESTIONS

REGIONAL RESEARCH STATIONS FOR AGRONOMY

- ◆375. SHRI M. G O V I N D A REDDY: Will the Minister for FOOD AND AGRICULTURE be pleased to state:
- (a) whether any regional research stations for agronomy have been set up in the country;
 and
- (b) if so, where and when they have been set up?

THE MINISTER FOR AGRICULTURE (DR. P. S. DESHMUKH): (a) Yes.

(b) A list is placed on the Table of the Sabha. [See Appendix XV, Annexure No. 97.]

SHRI M. GOVINDA REDDY: May I know. Sir. whether these centres have been attached to farms and also whether there are centres attached to agricultural colleges?

DR. P. S. DESHMUKH: Yes, Sir. No agronomical trials will be possible without some kind of a farm: but I cannot say how big the farms are and how many of them are situated in agricultural colleges.

Shri M. GOVINDA REDDY: Besides these centres, are there other centres of agronomical research which are attached to agricultural colleges?

Dr. P. S. DESHMUKH: Yes, many of the agricultural colleges have got centres and farms attached fo them where some research is carried on.

SHRI M. GOVINDA REDDY: May I know, Sir. whether the officers who man these centres are highly qualified officers and whether the

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officers are drawn from a Central institution?

DR. P. S. DESHMUKH: We try to get the best possible, but of course, the demand for experts is so heavy now-a-days that it is not possible to get the very best in every case.

SHRI M. GOVINDA REDDY: What would be the qualifications of these officers who man these centres? Are they qualified in agricultural research or are they graduates or postgraduates or research scholars?

DR. P. S. DESHMUKH: As Far as possible, they must have some post-graduate training. Very many times we get doctors, holders of Ph.D. degree and so on.

SHRI M. GOVINDA REDDY: What is the agency which co-ordinates the results of these research centres?

DR. P. S. DESHMUKH: The I. C. A. R.

SHRI MAHESWAR NAIK: In what way are the results of the experiments made available to the farmers in general?

DR. P. S. DESHMUKH: All our efforts are directed to utilising more and more the results of research; there is also a big plan under the consideration of the Ministry.

*376 [The question (Shri V. S. Sarwate) was absent. For answer, vide cols, 3229-3230 infra.]

UNLOADING AND STORING OF CARGOES AT NAPLES

- *377. SHRI M. GOVINDA REDDY: Will the Minister for TRANSPORT be pleased to state:
- (a) whether it is a fact that cargoes shipped to India are being unloaded and stored at Naples due to the conditions prevailing in the Suez Canal area, and that all charges of such unloading and storing of cargoes at Naples are to be borne by the consignees themselves; and

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(b) if so what steps Government have taken in securing relief to the consignees in this matter?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI SHAH NAWAZ KHAN): (a) and (b). A statement is laid on the Table of the Sabha.

STATEMENT

- (a) It is understood that there has been only one solitary instance in which cargoes shipped to Indian con signees unloaded at Naples were under the Force Major Clause the Bill of Lading owing to the sudden closure of Suez Canal. The cargoes, in question, were, however, reshipped by the same shipping com pany by their other vessels round the Cape on payment by the consignees of loading, discharging and storage charges plus \5\%c surcharge on freight imposed by Lines from Europe on cargoes carried round the Cape.
- (b) Government are not called upon to take any action in matters like this which are covered by con tractual obligations between the Shipping Company and the Shippers consignees, embodied in the Bills of Lading.

SHRI M. GOVINDA REDDY: What is the company to refers?

SHRI SHAH NAWAZ KHAN. The vessel belongs to Lloyd Triestino Company.

Shri M. GOVINDA REDDY: May I know. Sir, whether it has been brought to the notice of Government that the particular clause referred to in the Statement was not the Teason by virtue of which this action of unloading took place? What action do they propose to take?

SHRI SHAH NAWAZ KHAN: Sir, there is only one solitary case of this nature which took place and the Government of India do not feel that they are called upon to act.

SHRI M. VAL1ULLA: What is the difference that they have to pay for coming round the Cape?

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SHRI SHAH NAWAZ KHAN: Fifteen per cent, over and above the normal freight.

SHRI JASWANT SINGH: From which country did this cargo come which was unloaded at Naples?

SHRI SHAH NAWAZ KHAN: Sir, I shall require notice.

SHRI M. VAL1ULLA: Is it a fact that these people were asked to pay for the loading and unloading, even though they had paid this 15 per cent, extra?

SHRI SHAH NAWAZ KHAN: Yes, they had to pay for loading and unloading of the goods.

गंगा नदी में जहाज का बेकाम हो जाना

*३७८. श्री नवाब सिंह चौहान : क्या रेल मंत्री यह बताने की क्रपा करेंगे कि :

- (क) क्या यह सच है कि बरारीघाट व महादेवपुर के बीच गंगा में चलने बाला एक जहाज, जो पिछले १६ अक्तूबर की रात को ६ बजे बरारीघाट से चला था, तीन बार घारा में फंस जाने के बाद चौथी बार बह गया और एक रक्षक जहाज की सहायता से ही महादेवपुर पहुंच पाया;
 - (ख) यदि ऐसा है, तो-
 - (१) इस के बेकाम होने के क्या कारण थे,
 - (२) उस समय इसकी दशा क्याथी, और
 - (३) उस समय इस जहाज पर कितने यात्री थे; श्रीर
- (ग) सरकार ने इस संबंध में क्या कार्यवाही की?

"[FAILURE OF A STEAMER IN THE GANGES RIVER

*378. SHRI NAWAB SINGH CHAUHAN: Will the Minister for RAILWAYS be pleased to state:

fEnglish Translation.